

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/88(KB)2020
IA(I.B.C)/1486(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	PRARTHANA SALES PRIVATE LIMITED VS SHIV SAI METAL PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Respondent Nos.1, 2 and 3
Mr. Aditya Mondal, Adv.]

ORDER

1. Learned Counsel for the Respondent Nos.1, 2 and 3 present.
2. **IA(I.B.C)/1486(KB)2022:**
 - a. Despite repeated opportunity, Respondent No.3 has not filed reply affidavit. Therefore, last chance of one week is granted to the learned Counsel appearing for the Respondent No.3 to file reply affidavit, failing which the right to file the same stands closed.
 - b. List this matter for arguments on **24th June, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**